

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

for admission

Raf
899

Berch

Free copy of
the order dt-11.9.2000
given to the
both Counsel.Raf
14192000/09
14.9.00
S/OOrder dated 11.9.2000

Learned counsel for the petitioner
has filed a memo stating that he does
not want to pursue the O.A.

Heard Shri S.J. Nanda, Jr. counsel
for the petitioner and Shri S.B. Sena, Jr. A.S.C.
In view of memo filed, O.A. is disposed
of as withdrawn.

J.J.M.
Vice-Chairman

Member